

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 589/2001 in
OA 663/1999

New Delhi this the 11h day of March, 2002

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri V.K.Majotra, Member (A)

Shri Ram Avtar Meena
Sr.Stores Officer, Western
Railway, HQ Office Churchgate,
Mumbai.

..Petitioner

(By Advocate Shri B.S.Mainee)

VERSUS

1. Shri D.P.Tripathi,
Secretary,
Ministry of Railways,
Rail Bhawan, New Delhi.

2. Shri Sudhir Chandra,
General Manager, Western
Railway, Church Gate,
Mumbai.

..Respondents


(By Advocate Shri H.K.Gangwani, learned
senior counsel)

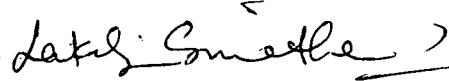
O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

Shri H.K.Gangwani, learned senior counsel has
submitted a copy of the Delhi High Court's order dated
7.2.2002, copy placed on record.

2. Taking note of the aforesaid order, CP
589/2001 is dismissed. Notices issued to the alleged
contemnors are discharged. File be consigned to the
record room.


(V.K.Majotra)
Member (A)


(Smt.Lakshmi Swaminathan)
Vice Chairman (J)

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